

No. GOB(I) 28/2014

HIGH COURT OF KARNATAKA,  
BANGALORE,  
DATED: 10<sup>TH</sup> JULY, 2014.

**NOTIFICATION**

**SUBJECT**:- Identification of posts to the extent of 8% to be reserved for “Local Persons” in the cadre of Civil Judges of Karnataka State Judiciary under Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) Order, 2013- reg.

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Under Rule 3(1) of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) (Organization of Local Cadres, Allotment and Transfer of Persons) Rules, 2013, issued by Government of Karnataka, in pursuance of Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) Order, 2013 published vide Notification dated 06.11.2013 (hereinafter referred to as “Order”) in connection with the implementation of Article 371-J of the Constitution of India, the High Court of Karnataka having been identified as State level office under Rule 13 of Chapter-II of the “order”, **provides 8 % (Eight percent) reservations for “Local Persons” in the sanctioned strength of posts in the cadre of Civil Judges in the Karnataka State Judiciary, being the entry level post (Group-“A”), at the time of recruitment** as defined in Para 6 of the order and hereby notified as under :-

: 2 :

**GROUP – “A” (Entry Level)**

<b>Sl. No.</b>	<b>Name of the post</b>	<b>Total Sanctioned Strength of Civil Judges in the Karnataka State Judiciary</b>	<b>Number of posts identified and reserved for Local Persons in the total Sanctioned Strength (8% of the posts mentioned at Column No.3)</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Civil Judge	451	36

**BY ORDER OF THE HON'BLE HIGH COURT,**

**Sd/-  
(B.A. PATIL)  
REGISTRAR GENERAL**

To,

The Compiler, Karnataka Gazette, Bangalore (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy to:-**

- 1) The Prl. City Civil and Sessions Judge, Bangalore City and all the Prl. District and Sessions Judges in the State with a request to circulate the same among all the Courts of their Unit.
- 2) The Director, Arbitration Centre, Bangalore with a request to circulate the among the Officers working under his control and to display the same in the notice Board.
- 3) The Central Project Co-ordinator with a request to webhost the Notification.
- 4) The Director, Karnataka Judicial Academy, Bangalore with a request to circulate among the Officers working under his control and to display the same in the notice Board.

: 3 :

- 5) The Chief Secretary to Government, Vidhana Soudha, Bangalore.
- 6) The Prl. Secretary to Government, Department of Personnel and Administrative Reforms, Vidhana Soudha, Bangalore.
- 7) The Prl. Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bangalore.
- 8) The Joint Secretary to Government (Hyderabad-Karnataka Special Cell), Department of Personnel and Administrative Reforms, Vidhana Soudha, Bangalore.
- 9) The Addl. Registrar General, High Court Benches at Dharwad and Gulbarga.
- 10) The Registrar General/ Registrar (Admn.)/  
Registrar (Recruitment)/ Registrar (Vigilance)/  
Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/  
Registrar (Review and Statistics).
- 11) The General Secretary, Karnataka State Judicial Officers Association, J1D- 703, National Games Housing Complex, Koramangala, Bangalore-47.
- 12) The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bangalore City.
- 13) The Notice Board.
- 14) Office copy.

Sd/-  
**REGISTRAR GENERAL**

**No. GOB(I) 28/2014**

**HIGH COURT OF KARNATAKA,  
BANGALORE,  
DATED: 10<sup>TH</sup> JULY, 2014.**

**GENERAL CIRCULAR**

1. It is hereby informed that by this office Notification No.GOB(I) 28/2014 dated 10.07.2014, 8 % (Eight percent) of the sanctioned strength of posts in the cadre of Civil Judge (being the Entry Level post) in the Karnataka State Judiciary has been identified and notified as having been reserved for **Local Persons** as defined in Para 6 of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) Order, 2013.

2. Under Rule 6 of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) (Organization of Local Cadres, Allotment and Transfer of Persons) Rules, 2013] read with the guidelines issued in the Official Memorandum No.DPAR 33 HKP 2014 dated 10.04.2014 issued by the Government of Karnataka, the officers satisfying the criteria of the “Local Persons” under section 2(1) (f) as per Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) Order and who are willing to join the Local Cadre **have to exercise their option within 30 days from the date of this Circular** in the format prescribed in **Annexure-C** to the rules. In case eligible officers in the cadre of Civil Judge (hereinafter referred as “Officers”) who do not exercise their options as stated above within 30 days it shall be deemed that they are not interested in joining the local cadre and they will be treated as such and further the option once exercised opting for the local cadre or otherwise will be **final and irrevocable**.

: 2 :

3. Further as per the entry of hometown in the service records maintained in this office, appearing as on 01.01.2013, the names of the officers along with their respective hometowns is hereby notified at **Table-“I”** which is annexed to this circular.

**4. Accordingly the following instructions are issued:-**

(a) The Officers satisfying the criteria of the “Local Persons” as mentioned at para 2 above and who are willing to join the Local Cadre **have to exercise their option within 30 days from the date of this Circular** in the format prescribed in **Annexure-C** (Copy enclosed herewith). In case eligible officers who do not exercise their option as stated above within 30 days it shall be deemed that they are not interested in joining the local cadre and they will be treated as such and further the option once exercised opting for the local cadre or otherwise will be **final and irrevocable** and also will be subject to Rule 4 and 6 of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) (Organization of Local Cadres, Allotment and Transfer of Persons) Rules, 2013).

(b) Those officers who have entered into service on or after 01.01.2013 shall declare his/her hometown and those officers who have not declared their hometown and who claim to belong to Hyderabad-Karnataka Region shall furnish their home town along with **Eligibility Certificate** issued by the Competent authority as at **Annexure-B** (Copy enclosed herewith) to the office of the Registrar General, High Court of Karnataka, Principal Bench, Bangalore, as early as possible but not later

: 3 :

than 10 days from the **date of issue of the Eligibility Certificate** from the Competent authority alongwith an option as per **Annexure-C**.

(c) Where an officer claims for a place other than that entered in the Service Register, the officer shall also furnish Eligibility Certificate issued by the Competent authority as at **Annexure-B** under Rule 5 (3) of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) (Issue of Eligibility Certificate) Rules, 2013 to the office of the Registrar General, High Court of Karnataka, Principal Bench at Bangalore as early as possible but not later than 10 days from the **date of issue of the Eligibility Certificate** from the Competent authority alongwith an option as per **Annexure-C**.

**BY ORDER OF THE HON'BLE HIGH COURT,**

**Sd/-  
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: 4 :

- 3) The Central Project Co-ordinator with a request to webhost the Notification.
- 4) The Director, Karnataka Judicial Academy, Bangalore with a request to circulate among the Officers working under his control and to display the same in the notice Board.
- 5) The Chief Secretary to Government, Vidhana Soudha, Bangalore.
- 6) The Prl. Secretary to Government, Department of Personnel and Administrative Reforms, Vidhana Soudha, Bangalore.
- 7) The Prl. Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bangalore.
- 8) The Joint Secretary to Government (Hyderabad-Karnataka Special Cell), Department of Personnel and Administrative Reforms, Vidhana Soudha, Bangalore.
- 9) The Addl. Registrar General, High Court Benches at Dharwad and Gulbarga.
- 10) The Registrar General/ Registrar (Admn.)/ Registrar (Recruitment)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Review and Statistics).
- 11) The General Secretary, Karnataka State Judicial Officers Association, J1D- 703, National Games Housing Complex, Koramangala, Bangalore-47.
- 12) The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bangalore City.
- 13) The Notice Board.
- 14) Office copy.

**Sd/-  
REGISTRAR GENERAL**



**ANNEXURE-B**

**ELIGIBILITY CERTIFICATE**

[Under Article 371(J)]

(see rule 5(3))

[The Karnataka Public Employment (Reservation in Appointment for Hyderabad-Karnataka Region) Rules for Issual of Certificates, 2013]

Sri/Smt ..... s/o/w/o ..... is a Local  
Person of the Village/Town ..... of Taluka  
..... of District ..... of Karnataka  
State.

Place: .....

Name .....

Date : .....

Assistant Commissioner

..... Sub Division

..... District





**ANNEXURE-C**

**Application for joining a Local Cadre**

[Under Article 371(J)]

(see rule 6)

[The Karnataka Public Employment (Reservation in Appointment for Hyderabad-Karnataka Region) Rules for Organization of Local Cadres, Allotment and Transfer of Persons, 2013]

- 1. Name of the local : .....  
cadre
- 2. Department : .....
- 3. District (if relevant) : .....
- 4. Name of the : .....  
applicant
- 5. Present place of : .....  
posting
- 6. Name of the post : .....  
(designation)

This is to request that I would like to join above mentioned cadre. I am hereby enclosing my certificate of Home Town/Eligibility Certificate as a proof of my claim as a local person.

Place: ..... Name .....

Date : ..... Address .....

Mobile No. ....

**Table - I**  
**Group -A Civil Judges (Entry Level)**

<b>List of hometown of Civil Judges</b>		
<b>Sl. No.</b>	<b>Name (Sriyuths /Smts )</b>	<b>Home Town</b>
1.	Ashok Tarasing Pujari (U/S)	Belgaum
2.	Ravikumar H.R.	Ramanagara
3.	Somashekara.A.	Chikkaballapura
4.	Sarvamangala Chikkanagoudar	Belgaum
5.	Reshma Jane Rodrigues	D.K.Mangalore.
6.	Gudi Vasudev Radhakant	Gadag
7.	Balappa Appanna Jaragu	Belgaum
8.	Sharanabasappa Basappa Kembhavi	Dharwad
9.	Saraswathi K.N.	Bangalore
10.	Veena.N.	Mandya
11.	K. Guruprasad	Belgaum
12.	Devananda	Mysore
13.	Prathibha Bandurao Kulkarni	Bijapur
14.	Dileep Kumar.B.	Chamarajanagar
15.	Rajendrakumar K.M.	Yadgir
16.	Chinnannavar Rajesh Sadashiv	Belgaum
17.	A.Nagi Reddy	Kolar
18.	Patil Veeranagouda Somashekhara Gouda	Gadag
19.	Amritha S. Rao	D.K.Mangalore
20.	Satish J.Bali	Dharwad
21.	K. Srividya	Mysore
22.	Jyothishree Ramagowda Patil	Belgaum
23.	Kulkarni Guruprasad Raghavendra	Belgaum
24.	Rajesh Maruthi Kamate	Belgaum
25.	Kemparaju	Ramanagara
26.	Vedamoorthy B.S.	D.K.Mangalore
27.	Saraswathi Devi	Raichur
28.	Bhat Manjunath Narayan	U.K.Karwar
29.	Preeti Sadguru Sadarjoshi	Belgaum
30.	Kaveri	Bagalkot
31.	Anand P.Hogade	Gulbarga
32.	Gangadhar Channabasappa Hadapad	Bijapur
33.	Zareena	Koppal
34.	Sujata Madiwalappa Sambrani	Dharwad
35.	Mohammed Moinuddin	Koppal
36.	Irapanna Pavadi Naik	Belgaum
37.	Devendra Pandith	Shimoga

38.	Vani A.Shetty	Chikamagalur
39.	Shirin Javeed Ansari	Dharwad
40.	Anitha .G.	Coimbatore
41.	Mahamed Imthiyaz Ahmed	Davanagere
42.	Mala N.D.	Hassan
43.	Jayaprakash.A.	D.K.Mangalore
44.	Shilpa.K.S.	Mysore
45.	Vidya.K.	Ramanagara
46.	Gomati Manmath Shet	Dharwad
47.	B.K. Ravikantha	Tumkur
48.	Balachandra N. Bhat	Shimoga
49.	Srinivasa Gowda.C.	Kolar
50.	Nanje Gowda.M.C.	Kolar
51.	Anupama Laxmi.B.	D.K.Mangalore
52.	Shivanand Maruthi Jipare	Belgaum
53.	Nandeesh R.P.	Tumkur
54.	Jithendranath.C.S.	Chikkaballapura
55.	Santosh Siddappa Palledh	Koppal
56.	Rashmi.M.	D.K.Mangalore
57.	Vijeth.V.	Chikkaballapura
58.	N.M. Ramesh	Mandya
59.	Anitha N.P.	Mysore
60.	Mahesh.S.	Ramanagara
61.	Oonkar Murthy K.M.	Tumkur
62.	Vijaya Kumar Rai.B.	D.K.Mangalore
63.	Anand	Dharwad
64.	Gowda R.P.	Chitradurga
65.	Bhamini	Udupi
66.	Jagadeesha Basanagouda Shivapuji	Haveri
67.	Jayaprakash D.R.	Chickmagalur
68.	Pallavi R.	Chitradurga
69.	Hullur Hemalatha Basappa	Dharwad
70.	Poornima Bhandarkar @ Poornima N.Pai	D.K.Mangalore
71.	Prasad K.B.	D.K.Mangalore
72.	A.Samiulla	Tumkur
73.	Prakash Nayak	Udupi
74.	Prabhakara Rao	Raichur
75.	Prakash Channappa Kurubett	Belgaum
76.	Pushpalatha C.M.	Hassan
77.	Vijaya Kumar	Mandya
78.	Jeevanrao Vasantrao Kulkarni	Koppal
79.	Devaraju H.M.	Mandya
80.	M.S.Shashikala	Mysore

81.	Mallikarjun Appasaheb Ambli @ Ambli	Bagalkot
82.	Sujata Sidagouda Patil	Belgaum
83.	Renuka Devidas Raikar	Dharwad
84.	Nalini Kumari.A.M.	Bangalore
85.	Vijaya Devaraja Urs	Bangalore
86.	Shivappa Gangappa Salagare	Belgaum
87.	Yasmin Parveen Ladkhan	Dharwad
88.	Sanjay Parashuram Gudagudi	Haveri
89.	Rangegowda.C.	Chitradurga
90.	Naveena H.K.	Kodagu-Madikeri
91.	Geethanjali.G.	Mandya
92.	Venkanna Basappa Hosamani	Belgaum
93.	Usha Rani.R.	Mysore
94.	Nagaraj Siddappa Ankasadoddi	Raichur
95.	Sunil S.Hosamani	Haveri
96.	Nagesh Murthy B.K.	Mysore
97.	Hema Pastapur	Gulbarga
98.	Padmashri Ashok Munoli	Belgaum
99.	Vijetha Pinky D'Sa	D.K.Mangalore
100.	Umesh S.Atnure	Gulbarga
101.	Ganapathi Prashanth.M.	Kasargod
102.	Tattanda Damayanthi Somayya	Kodagu-Madikeri
103.	Mohamed Arifulla. C.F.	Davanagere
104.	Zaibunnisa	Hassan
105.	Dinesh B.G.	Tumkur
106.	Roopashri	Udupi
107.	Rajanna Sankannavar	Haveri
108.	Kavita Shivaray Undodi	Belgaum
109.	Nagamani.V.	Mandya
110.	Shubha	Hassan
111.	Dakshayini G.K.	Mysore
112.	Nagesh Korga Moger	U.K.Karwar
113.	M.Purushothama	Mysore
114.	Preeth.J.	D.K.Mangalore
115.	Manjunath. D.R.	Hassan
116.	Shilpa A.G.	Kodagu-Madikeri
117.	Suresh.D. <b>(U/S)</b>	Bangalore
118.	Fairoza Hanifsab Ukkali	Bagalkot
119.	Umesha H.K.	Mandya
120.	Raju.N.	Chamarajanagar
121.	Mahantesh Sangappa Dargad	Bagalkot
122.	Yamanappa Karehanumanthappa	Koppal
123.	Deepa.G.	Kolar
124.	Amarnath.K.K.	Kodagu-Madikeri

125.	Sandeep Salian	Udupi
126.	Chanrashekhar Prabhappa Diddi	Dharwad
127.	Shainey K.M.	Kodagu-Madikeri
128.	Loksha	Chamarajanagar
129.	Ibrahim M.Mujawar	Belgaum
130.	Reshma Kalakappa Goni	Dharwad
131.	Girimallappa Ramappa Shettar	Bagalkot
132.	Girisha.B.K.	Shimoga
133.	Mamatha.D.	Bellary
134.	Namadev Kamanna Salamantapi	Bagalkot
135.	Shilpa.H.A.	Chickmagalur
136.	Subramanya.N. (Jr.Dn.)	Mandya
137.	Kuruvatteppa Somanna Rotter	Haveri
138.	Parashuram Fakeerappa Doddamani	Koppal
139.	Raghavendra.D.	Kolar
140.	Puttaswamy.K.M.	Mysore
141.	Kiran Kumar D. Wadigeri	Gulbarga
142.	Parameshwara P.J.	Mysore
143.	Saheel Ahmed Shamshuddin Kunnibhavi	Dharwad
144.	K.Lakshmi	Mysore
145.	Bhavani. L.J.	Chickmagalur
146.	Kumara.G.	Mysore
147.	Shankara.K.M.	Kolar
148.	Lavanya H.N.	Haveri
149.	Raghavendra R.	Kolar
150.	R.Chandrappa Honnur	Davanagere
151.	Chandragouda Shivangouda Shivangoudra	U.K.Karwar
152.	Manohara.M.	D.K.Mangalore
153.	Vijayakumar Kannur	Belgaum
154.	Noorunnisa	D.K.Mangalore
155.	Kumari Sujatha	D.K.Mangalore
156.	Venkatesha Naik.V.	Davanagere
157.	Abdul Khader	Chickmagalur
158.	Mahammad Anwar Hussan Mogalani	Dharwad
159.	Shakunthala..S.	Tumkur
160.	R.Natesha	Mysore
161.	Ravindra Laxman Honole	Belgaum
162.	Roopa.K.	Kolar
163.	Yamnoorappa Kanakappa Benal	Koppal
164.	Bhola Pandit	Bidar
165.	C.Veerabhadraiah	Tumkur

166.	Basavarajappa K.M.	Chikamagalur
167.	Arvind Saibanna Hagaragi	Gulbarga
168.	Sarvamangala. K.M.	Mandya
169.	Hanumantha Raj H. (Hanumantha Bhovi.H.)	Chickmagalur
170.	Prabhu Neelachari Badiger	Haveri
171.	Aruna Kumari.A.	Shimoga
172.	Sujatha Suvarna .B.	Udupi
173.	Santhosh S.Kunder	Udupi
174.	Nitin Yeshwanth Rao	Belgaum
175.	Madhusudhan D.K.	Chitradurga
176.	Rajashwari J.Puranik	Dharwad
177.	Saravanan. S.	Hassan
178.	Mohana Chandra.P.	D.K.Mangalore
179.	Lakshmikanth Janakiram Miskin	Gulbarga
180.	Prema Vasant Rao Pawar	Gadag
181.	Prakash C.D.	Chickmagalur
182.	Manjunatha. K.P.	Kolar
183.	Raghavendra Shettigar	Udupi
184.	Malakari Ramappa Wadeyar	Belgaum
185.	Satish S.T.	Davanagere
186.	Varadaraj B.	Bangalore
187.	Shridhara.M.	Udupi
188.	V.Hanumanthappa	Chikkaballapura
189.	Bharathi.M.	Mysore
190.	Latha Devi. G.A.	Tumkur
191.	Anitha	D.K.Mangalore
192.	Jayalakshmi. N.B.	Mysore
193.	Shirinivas H.Budarpur	Bagalkot
194.	Shashidhara Mudukana Gowda	Haveri
195.	Bharati Shivaputra Rayannawar	Belgaum
196.	Sunitha	D.K.Mangalore
197.	Prakash .V.	Chikkaballapura
198.	Niveditha T.M.	Bangalore
199.	Chandrashekhar B.C.	Hassan
200.	Kumara .S.	Chickmagalur
201.	Shantala Ramesh Dodwad	Dharwad
202.	Uma. K.	Kolar
203.	Siddaram	Gulbarga
204.	Harini M.S.	Chickmagalur
205.	Anupama D.	Mysore
206.	Anitha H.V.	Bangalore
207.	Geethamani	Mysore

208.	Venkateshappa V.	Chikkaballapura
209.	M.Mahesh Babu	Mysore
210.	Sharadadevi C.Hatti	Dharwad
211.	Dyavappa S.B.	Shimoga
212.	Bankapur Parveen. Abdulhameed	Belgaum
213.	Sharmila S.	Chamarajanagar
214.	Raju.M.	Chamarajanagar
215.	Venkatappa. B.	Mandya
216.	B.Siddaraju	Chamarajanagar
217.	Undi Manjula Shivappa	Haveri
218.	Prakash Arjun Banasode	Belgaum
219.	Mallikarjun Ishwarappa Kamatagi	Bagalkot
220.	Eshwara	Mandya
221.	Kamalaksha.D.	D.K.Mangalore
222.	Nagamma Mahadevappa Ichchangi	Gadag
223.	Champaka	Udupi
224.	Tayyaba Sultana	Racihur
225.	Vignesh Kumar	D.K.Mangalore
226.	Madhukara.P. Bhagawath.K	Udupi
227.	Muzaffar	Belgaum
228.	Vijayakumar Malasiddappa Ananda Setty	Bijapur
229.	P.Murali Mohan	Kolar
230.	Siddaramappa Kalyanrao	Bidar
231.	Balmukund Ramesh Rao Mutalikdesai	Belgaum
232.	Mahavir	Belgaum
233.	Sudeen Kumar.D.J.	Chickmagalur
234.	Ganesh Padiyar .U.	Udupi
235.	Raghavendra Vaijanath	Gulbarga
236.	Aravind N.V.	Mandya
237.	Devaraj Bhute	Koppal
238.	Mahesh.S.Patil	Belgaum
239.	Vijaykumar S. Jatla	Bidar
240.	Shameer Peersab Nandyal	Haveri
241.	Hanamantarao Kulkarni	Bijapur
242.	Krishna Raj.K	Kasaragod
243.	Hanumantha G.H.	Hassan
244.	Praveen Nayak	U.K.Karwar
245.	Shivabeeraiah S.M.	Ramanagara
246.	Shrikanta N.A.	Chikkamagalur
247.	P.Shivaraj	Chitradurga
248.	S.Natraj	Kolar
249.	Srinath.K	Kolar

250.	P.M. Balasubramani	Kolar
251.	Nisarathbanu Babasaheb Shaik	Belgaum
252.	Chaitra.A.M	Davanagere
253.	Loksha.M.G.	Tumkur
254.	Sharmila C.S.	Shimoga
255.	R.Mahesha	Ramanagara
256.	Vijayalaxmi Ghanapur	Bidar
257.	Patil Harish Ranganagowda	Bagalkot
258.	Lokesh Dhanapal Havale	Belgaum
259.	M. Vijay	Chikkaballapura
260.	Divyashree.C.M.	Shimoga
261.	Ashwini Mahabaleshwar Hattiholi	Belgaum
262.	Sandesh Prabhu .B	Udupi
263.	K.A.Nagesha	Mandya
264.	H.Swetha	Koppal
265.	Hanumanth Ananthrao Satwik	Belgaum
266.	Sarfaraz Hussain Kittur	Davanagere
267.	Padmakar Vanakudre	Belgaum
268.	Iranagouda K. Kabbur	Belgaum
269.	S.S.Bharath	Hassan
270.	P.R. Yogesh	Mandya
271.	Rachoti Mahagundappa Shirur	Gadag
272.	B.T. Annapoorneshwari	Bellary
273.	T.Srikanth	Ramanagara
274.	Prameela.M.	Chamarajanagar
275.	B. Mohan Babu	Chamarajanagar
276.	Poornima.K.Yadav	Bangalore
277.	Arati Balappa Kamate	Belgaum
278.	Shankarappa Malashetti	Gadag
279.	Rehana Sultana	Tumkur
280.	B. Chennappa	Raichur
281.	Srinivas Navale	Belgaum
282.	Rajashekar	Gulbarga
283.	Pavithra Kunder	D.K.Mangalore
284.	K.M. Ananda	Hassan
285.	Deepak Patil	Belgaum
286.	Shivaraj	Bidar
287.	Syed Arfath Ibrahim M.	Kolar
288.	Sagar Gurugouda Patil	Belgaum
289.	Vaidya Shreekant	Koppal
290.	Rajesh Ningappa Hosamane	Bagalkot
291.	Ujwala Veeranna	Belgaum
292.	N.Anupama	Mandya
293.	Manjula.D	Hassan



294.	Rahat Afshan H.N.	Bangalore
295.	Arun Sadashiv Gudigenavar	Bijapur
296.	Pushpalatha K.	D.K.Mangalore
297.	Reshma H.K.	Chickmagalur
298.	Jai Shankar J.	Bangalore
299.	Somanatha	D.K.Mangalore
300.	Laxmi Ningappa Garag	Dharwad
301.	A.C. Dayanandmurthy	Chickmagalur
302.	Abdul Raheman Pathan	Bagalkot
303.	Amar.V.L.	Kolar
304.	Mariyappa	Racihur
305.	Soma.A.S.	Mysore
306.	Mahajan Ramesh Appasab	Belgaum
307.	Sushant Mahaveer Chougale	Belgaum
308.	Felix Alphonse Anthony	Chickmagalur
309.	Madesha.V	Kolar
310.	Dhanalakshmi.R.	Bangalore
311.	Mahesh Chandrakanth	Bidar
312.	Ananda .M	Bangalore
313.	Hemashree D	D.K.Mangalore
314.	Ravi Babu Chawan	Bijapur
315.	Savitha P.R.	D.K.Mangalore
316.	V.N. Milana	Mysore
317.	M.D.Pavithra	Chitradurga
318.	C.N. Chandan	Hassan
319.	Deepa Gopal Manerkar	Belgaum
320.	Shafeer A.A.	Kodagu-Madikeri
321.	Amol Jaykumar Hirikude	Belgaum
322.	Puttaraju	Chamarajanagar
323.	Dayanand	Bidar
324.	Allappa Mahadevappa Badiger	Belgaum
325.	Sunil.R	Mandya
326.	Nivedita Mahantesh Munavallimath	Belgaum
327.	Farooq Zare	Bagalkot
328.	Irfan	Mysore
329.	Manjunatha M.S.	Shimoga
330.	Nagesha.C.	Kolar
331.	Afthab.K	Chickmagalur
332.	Shivanand Laxman Anchi	Belgaum
333.	Gokula K.	D.K.Mangalore
334.	Jyoti Shantappa Kale	Haveri
335.	Harisha	Ramanagara
336.	Kurani Kant Dhaku	Belgaum
337.	Aparna	Gulbarga

338.	H.Satish	Bangalore
339.	Yogesh	Chamarajanagar
340.	Sharathan S.	Udupi
341.	B.Shilpa	Mandya
342.	Roopa M.D.	Bangalore
343.	Bhimashankar	Gulbarga
344.	Yashavanth Kumar.R	Kolar
345.	Vishwanath V.Mugathi	Bagalkot
346.	J. Krishna	Mysore
347.	Ravi.M.R.	Bangalore
348.	Basavaraj Talawar	Haveri
349.	Guddappa Basavanneppa Hallakai	Haveri
350.	M.Manjunatha	Chikkaballapura
351.	Lakshmi G.M	Bellary
352.	Ravindrakumar B. Kattimani	Gulbarga
353.	Priya Ravi Joglekar	U.K.Karwar
354.	Bhagyamma	Shimoga
355.	Anil Prakash.M.P.	Mandya
356.	Anand S.Kariyammanavar	Haveri
357.	Sandeep Patil	Koppal
358.	K.N.Shivakumar	Tumkur
359.	B.N.Ramesh Babu	Chikkaballapura
360.	Ramesh Shanmukhappa Ganiger	Belgaum
361.	Shankarappa Malakajappa Arutagi	Bagalkot
362.	Arun Kumar G	Hassan
363.	Mahadevappa H	Davanagere
364.	Sandeep Appasaheb Naik	Belgaum
365.	S.Chinnaswamy	Chamarajanagar
366.	Raheemali Moulasab Nadaf	Bangalore
367.	Sowbhagya Bhusher	Haveri
368.	Jayaprakash.V.	D.K.Mangalore
369.	Shobha.E.	Davanagere
370.	Prakash.P.M.	Davanagere
371.	Shobha B.G	Chickmagalur
372.	Mahesh.B.T.	Kodagu-Madikeri
373.	Zarifa Banu.A.R.	Chitradurga
374.	Latha.J.	Mysore
375.	Latha.K	Udupi